

- (b) if so, the details thereof; and
- (c) the action Government has taken or proposes to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JITIN PRASADA): (a) to (c) The Assam Government has not yet completed the exercise of mapping the requirement of new schools.

Since commencement of the Right of Children to Free and Compulsory Education Act (RTE), 2009, Assam has been allocated 3,533 new schools, 40,364 girls' toilets and 45,736 teachers based on the States' proposals under the Sarva Shiksha Abhiyan programme.

Installation of SITs in Maharashtra

2113. DR. BHARATKUMAR RAUT:

SHRI PIYUSH GOYAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the State Government of Maharashtra had requested the Central Government to make available Rs.14.47 crores from the ICT scheme or any other scheme deemed fit for installation of Satellite Interactive Terminals (SITs) in the State vide letter no. SIT 2008/(185/08)/PE-5, dated 23 July, 2008;

- (b) if so, the details of the present status of the request;
- (c) the reasons for the long delay in giving approval to this project; and
- (d) the details of the time-frame for giving approval to this project and release of the funds?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JITIN PRASADA): (a) to (d) Ministry of Human Resource Development is mainly implementing:

- (i) National Mission on Education through Information and Communication Technology which primarily focuses on higher education institutions; and
- (ii) The Centrally sponsored scheme "Information and Communication Technology (ICT) in schools" with the objectives of establishing an enabling environment to promote the usage of ICT in Government and

Government aided Secondary and Higher Secondary Schools for imparting computer literacy and computer aided learning.

The request from the Government of Maharashtra seeking funds for Satellite Interactive Terminals (SITs) for the School Education Department is not covered under the above mentioned two schemes of the Ministry of Human Resource Development.

Irregularities in giving UGC grants

2114. SHRI ALOK TIWARI:

SHRI PRABHAT JHA:

SHRI ARVIND KUMAR SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of funds granted by UGC to various educational institutions during 2011 and 2012, year-wise and State-wise;
- (b) whether irregularities have been reported in grants to various institutions by UGC;
- (c) if so, the details thereof;
- (d) whether cheques regarding grants in crores of rupees have been issued to some institutes which have not applied for grants to UGC;
- (e) if so, the details thereof, State-wise;
- (f) whether some institutions have been granted funds by UGC on the basis of forged documents; and
- (g) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JITIN PRASADA): (a) The statement showing the grants paid to Universities and Colleges during 2010-11 is available in the website of the University Grants Commission (UGC) at <http://www.ugc.ac.in/oldpdf/pub/annualreport>. Similar statement for 2011-12 is available in the Annual Report of UGC for 2011-12 that has been laid before the Parliament during the Budget Session, 2013.

(b) to (g) Yes, Sir. As per the information received from the UGC, it has made payments of Rs. 40,00,000/- to Patel Memorial National College, Patiala, Punjab and